

SL No. 16 Dt.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 20/2022/EZ

In The Matter of:

Suprova Prasad

... APPLICANT

VERSUS

Ministry of Environment, Forest and
Climate Change & Ors.

... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 06, THE KOLKATA
MUNICIPAL CORPORATION.

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Filed by

Sibojyoti Chakrabarti

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29 MAR 2022



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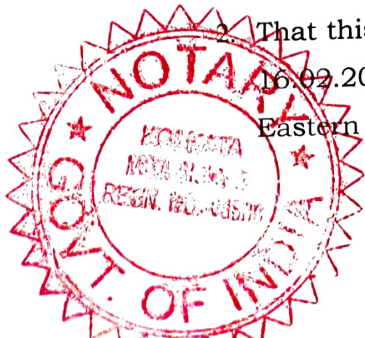
... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE RESPONDENT NO.06, THE KOLKATA MUNICIPAL CORPORATION.

I, **SRI AMIT KUMAR PAL, Son of Sibtosb** Pal, aged about 43 years, by faith-Hindu, by occupation-service, residing at 25/4 Middle Road, Kolkata-700075, do hereby solemnly affirm and declare as follows:-

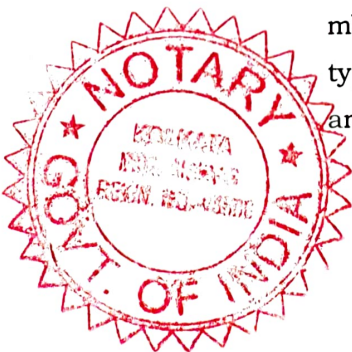
1. That, I am the Executive Engineer (C) Parks & Squares, department, Kolkata Municipal Corporation, having office at **5, S. N. Banerjee Road, Kolkata-700013. I have been** duly authorized by the respondent number 06, to affirm this affidavit on its behalf and as such, I am competent to do so.

That this affidavit is filed in compliance to the Solemn Order dated 16.02.2022, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.



3. That pursuant to the Solemn Order dated 16.02.2022, it is stated and submitted that **Park & Squares along with Solid Waste Management and Sewerage & Drainage department of the Kolkata Municipal Corporation, do looks after the regular maintenance work of the following ghats to keep those in clean and hygienic condition considering KMC being the principal civic body of the city of Kolkata though custodian of all these ghats is Shyama Prasad Mukherjee Port Trust (formally KoPT)** and the recent report of the various ghats are submitted as below:

- i. Cosipore Ghat(Sarbamangala Ghat) – That in respect to this ghat overall Cleanliness is maintained in the ghat. No accumulated garbage was found near the ghat. Twin litter bins were found at the entry of the ghat. Anti-littering message was found displayed. Garbage from twin bins are collected & disposed on regular basis by KMC. At the left side of the ghat one no. DWF/SWF sewer line was found having penstock gate installed.
- ii. Mayer Ghat – In this ghat too overall Cleanliness is maintained in the ghat. No accumulated garbage was found near the ghat. Twin litter bins were found at the entry of the ghat. Anti-littering message was found displayed. Garbage from twin bins are collected & disposed on regular basis by KMC. No DWF sewer line noticed.
- iii. Sutanuti Ghat – This is a very small ghat situated beside electrical crematorium of Kashi Mitra Ghat operated by KMC. Twin litter bins and displaying of anti-littering message were also noticed. Ghat was found clean and any type of garbage accumulation was not noticed in and around the ghat. No DWF sewer line noticed.



- iv. Kumortuli Ghat- Cleanliness is maintained in the ghat. No accumulated garbage was found near the ghat. Twin litter bins were found at the entry of the ghat. Anti-littering message was found displayed. Garbage from twin bins are collected & disposed on regular basis by KMC. No DWF sewer line noticed.
 - v. Ahiritola Ghat – This is a big ghat. KMC officials informed that this ghat is used for bathing purpose only. Here also overall Cleanliness is maintained in the ghat. No accumulated garbage was found near the ghat. Twin litter bins were found at the entry of the ghat. Anti-littering message was found displayed. Garbage from twin bins are collected & disposed on regular basis by KMC. No DWF sewer line noticed.
 - vi. Nimtala Ghat – This too is a comparatively big ghat, situated beside electrical and wood fired crematorium of Nimtala Mahasashan operated by KMC. Overall Cleanliness is maintained in the ghat. No accumulated garbage was found near the ghat. Twin litter bins were found at the entry of the ghat. Anti-littering message was found displayed. Garbage from twin bins are collected & disposed on regular basis by KMC. No DWF sewer line noticed.
4. It has been observed that sometimes some religious activities are being performed by General Public, in all the ghats as mentioned above.
5. That it is submitted with regard to Solid Waste management, KMC is having following activities:

Waste Generation: 4500 Ton per day (TPD)

Processing facilities :

- Windrow Composting – 500 TPD
- Organic Waste Converter (OWC) – 2 TPD
- Plastic waste processing – 2 TPD



Construction and Demolition Waste – 500 TPD (at Pathuria ghat treatment plant under construction)

Bio- CNG Plant at Dhapa – 5 TPD(Under Construction)

Other processing facilities like Mechanical Biological treatment (MBT), In vessel composting Material Recovery Facility (MRF) will be taken up after reclamation of land at Dhapa & Garden Reach.

Bio- mining project at Dhapa : 3,10,803.314 MT removed till date and Bio- mining project at Garden Reach : Work order issued.

6. That with regard to the Liquid Waste Management under the jurisdiction of KMC area are as follows:

Total Sewage generation = 1400 MLD

- i. Sewage treated naturally in fisheries of East Kolkata Wetland (EKW) = 910 MLD
- ii. Sewage treated in existing five numbers of STP – 179 MLD

Name of STP	Capacity (MLD)
Bangur STP	52
Gardenreach STP	57
Baghajatin STP	15
South Suburban(Keorapukur) STP	45
Hatisur STP	10

STP under construction = 85 MLD (Under KEIIP)

STP for which Tender Invited = 49 MLD(Under KEIIP Tender 23 MLD & Tolly Nullah 26.06 MLD)

Proposed [REDACTED] under KEIIP = 70 MLD (Tranche – 3, STP of approx. 70 MLD is under consideration for Ward 108,109 and Ward 110).



A considerable portion of the sewage is treated in Septic Tanks in added areas i.e., area of Brough - XI, XII, XIII, XIV and XVI.

- 7. Photographs showing the latest position of the ghats as mentioned above are collectively annexed herewith and marked with the letter 'R-1'.
- 8. That the statements made above are true to my knowledge and from the records as available in the office of the Kolkata Municipal Corporation.
- 9. That it is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me

Sibojyoti Chakrabarti
Advocate 29/03/2022

For The K.M.C

Amit Kumar Pal
29/3/2022
DEPONENT
Executive Engineer (C)
P&S Department / KMC



Solemnly Affirmed & Declared Before me on Identification of Ld. Advocate
Mita Biswas.
MITA BISWAS, NOTARY
Govt. of India, Regd. No.-13500

MITA BISWAS
Advocate / Notary
Govt. of India
Regd. No.-13500/18

29 MAR 2022

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VERIFICATION

Verified at Kolkata by the deponent above named on this the ^{29th} day of ^{1/25} March, 2022 and say that the contents of this affidavit made in paragraph nos. 1 is true to my knowledge and those made in paragraphs no. 2 to 8, are true to my information derived from records and rest are my respectful submission before this Hon'ble Tribunal.

Identified by me

Sibajyoti Chakrabarti
Advocate
For The K.M.C
29/03/2022

Smit Kumar Pal
Deponent
Executive Engineer (C)
P&S Department / KMC
29/3/22





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AFFIDAVIT ON BEHALF OF THE
RESPONDENT NO. 6, THE KOLKATA
MUNICIPAL CORPORATION

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For The K.M.C

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